

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 59 of 2019

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Indo Count Industries Ltd. and Pranavaditya
Spinning Mills Ltd.**

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s)

: Mr. Hemant Singh
Mr. Ambuj Dixit
Mr. Ali Moid

Counsel for the Respondent(s)

: Mr. Anup Jain
Ms. S.Rama for R-2

ORDER

Pleadings are complete.

List the matter for hearing on **03.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**